

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER
DAILY BOARD FOR 22.04.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11:00 A.M.								
1.	127/2021	Focus Industrial Resources Ltd.	Mr. Nidish Gupta, Advocate	SEBI	Mr. Pradeep Sancheti, Senior Advocate/b. K. Ashar & Co.	Admission	14.04.2021	<u>LIMITATIONSASTPIT</u>
AT 11:05 A.M.								
2.	130/2021	Pradeep Kumar Jindal & Ors. (against order dated 22.09.2020)	Mr. Nidish Gupta, Advocate	SEBI	Mr. Pradeep Sancheti, Senior Advocate/b. K. Ashar & Co.	Admission	14.04.2021	<u>DISCLOSUREASTPIT</u>
AT 11:10 A.M.								
3.	182/2021	Rakesh Shah		SEBI		Admission		<u>FRONTRUNNING</u>

AT 11:15 A.M.								
4.	MA.No. 190/2021 (Exemption from filing certified copy) & A.No. 183/2021	Megha Anil Udar & Anr.		SEBI & Ors.		Admission	-	<u>SCORESREVIEW</u>
AT 11:20 A.M.								
5.	MA.No. 192/2021 (Delay Application) & A.No. 184/2021	Sugyani Charan Nanda		SEBI		Admission	-	<u>PREFERENCESHARE S</u>
AT 11:25 A.M.								
6.	MA.No. 195/2021 (Delay Application) & A.No. 185/2021	Karvy Stock Broking Ltd.		NSEIL & Ors.		Admission	-	<u>MEMBEREXPEL</u>
AT 11:30 A.M.								
7	MA.No. 605/2019 & A.No. 357/2019	JM Financial Asset Recostruction Co. Ltd.- Applicant/Org. Res. No. ---	Mr. Rohit Gupta, Advocatei/b Khaitan & Co. for the Applicant.	SEBI & Ors.	Mr. Mihir Mody, Advocate-I/bK. Ashar & Co.-R. No.1 Mr. Somasekhar Sundaresan, Advocatei/b Bharucha & Partners for Respondent ITC Ltd.- (Org. Appellant)	MA HEARING	14.04.2021	<u>MAJMF</u>
	MA.No. 606/2019 & L.No. 460/2019	JM Financial Asset Recostruction Co. Ltd. - Applicant	Mr. Rohit Gupta, Advocatei/b Khaitan & Co. for the	SEBI	Mr. Mihir Mody, Advocate-I/bK. Ashar & Co.			

			Applicant					
AT 11:35 A.M.								
8.	A. No. 256/2018 AND MA. No. 365/2021 A/w	IGL Finance Ltd. & Anr.	Mr. Ankit Lohia, Advocate i/b Mansukhlal Hiralal & Co.	SEBI & Ors.	Mr. Shyam Mehta, Senior Advocate i/b K. Ashar & Co. R-1 & Mr. Vinay Chauhan, Advocate i/b Corporate Law Chambers India R- 2 to 3 & None for the Respondent Nos. 4 to 6. Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew & Associates R-5 & Mr. Vikram Nankani, Senior Advocate i/b Finsec Law Advisors R-7 & Mr. Nooruddin Dhillia, Advocate i/b Hariani & Co. R-8	Admission Disposal	19.03.2021	<u>IGLFL</u>
	257/2018 AND MA. NO. 366/2021 LEAD MATTER		Mr. Ankit Lohia, Advocate i/b Mansukhlal Hiralal & Co.		Mr. Shyam Mehta, Senior Advocate s i/b K. Ashar & Co. R-1 & Mr. Vinay Chauhan, Advocate i/b Corporate Law Chambers India R- 2 & Mr. Vikram Nankani, Senior Advocate i/b Finsec Law Advisors R-4to5 &			

					None for the R-3 & 6 Mr. M. Raghuvamsi, Advocate i/b Finsec Law Advisors R-7to8 & Mr. Somasekhar Sundaresan, Advocate i/b Khaitan & Co.			
AT 11:45 A.M.								
9.	MA.No. 635/2019 & A.No. 454/2018	Bipin C. Gadhiya	Mr. Prakash Shah, Advocate i/b R V Legal	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b K. Ashar & Co	Admission Disposal	14.04.2021	<u>AOPML</u>
	A.No. 455/2018	Nilesh Kava						
	MA.No. 636/2019 & A.No. 456/2018	Govind Senma						
AT 11:50 A.M.								
10.	MA.No. 440/2019 & A.No. 250/2019	Sahara India Commercial Corporation Ltd. & Anr	Mr. Piyush Raheja, Advocate with Mr. Ankur Kalal and Mr. Jigar Shah, Advocates i/b. Markand Gandhi and Co.	SEBI	Mr. Rafique Dada, Advocate i/b. K. Ashar & Co.	Admission Disposal	22.03.2021	<u>SAHARA</u>
	251/2019	Subrata Roy						
	252/2019	I Ahmed & Ors.						
AT 12 NOON								

11.	322/2019	Tarunkumar Brahmbhatt	Ms. Rinku Valanju, Advocate i/b R V Legal	SEBI	Mr. Arnav Misra, Advocate i/b K. Ashar & Co.	Admission Disposal	06.04.2021	<u>TARUNKUMAR</u>
	427/2019	Prakash Jitendra Shah						
	MA.No. 573/2019 & A.No. 453/2019	Umang Kamlesh Vora						
	MA.No. 575/2019 & A.No. 455/2019	Shri Krushnakumar Brahmbhatt						
<u>AT 12.05 P.M.</u>								
12.	381/2019-AO ORDER LEAD MATTER	Sybly Industries Ltd.	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates	SEBI	Mr. Chirag Bhavsar, Advocate i/b. MDP & Partners	Admission Disposal	14.04.2021	<u>GDRSYBLY</u>
	382/2019-AO	Umesh Kumar Mittal						
	384/2019-AO	Mahendra Kumar Gupta						
	385/2019-AO	Mahesh Chand Mittal						
	386/2019-AO	Subodh Kumar Goel						

13.	387/2019-WTM	Mahendra Kumar Gupta & Anr.	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates	SEBI				
	389/2019-WTM	Sybly Industries Ltd.						
	390/2019-WTM	Mahesh Chand Mittal & Anr.						
<u>AT 12.10P.M.</u>								
14.	IRDAI 02/2021	IIFL Insurance Brokers Ltd.	Mr. Tomu Francis, Advocate i/b Khaitan & Co.	IRDAI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission Disposal	15.03.2021	<u>IIFLIRDA</u>
<u>AT 12.15 P.M.</u>								
15.	A. No. 6 of 2020 LEAD MATTER A/W	Hemant Madhusudan Sheth & Ors.	Mr. Vikas Bengani, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b MDP & Partners	Admission Disposal	12.03.2021	<u>HEMANTSHETH</u>
	A. No. 23 of 2020 A/W	Chirag Rajnikant Jariwala & Ors.						
	A. No.38 of 2020 A/W	Kiran Madhusudan Sheth						

	A. NO. 39 of 2020 A/W	Janak Chimanlal Dave						
	A. No. 40 of 2020 A/W	Jinal Apurva Rawal						
	A. No. 41 of 2020 A/W	Kiran Bhiku Bhanaes						
	A. No. 42 of 2020 A/W	Jigar Praful Ghogari						
	Misc. Application No. 123 of 2020 And Appeal No. 126 of 2020 A/W	Bhavesh Prakash Pabari						
	Misc. Application No. 124 of 2020 And Appeal No. 127 of 2020 A/W	Bharat Shantilal Thakkar						
	A. No. 586 of 2019 A/W	Animesh Patel						
<u>AT 12.25 P.M.</u>								
16.	MA.No. 10/2020 & MA.No. 11/2020 & A.No. 12/2020	Acko General Insurance Ltd.	Mr. Ankit Lohia, Advocate i/b Tuli & Co.	IRDAI	Mr. Mustafa Doctor, Senior Advocate i/b K. Ashar & Co	Admission Disposal	05.04.2021	<u>ACKOIRDAI</u>
<u>AT 12.35 P.M.</u>								
17.	249/2020	Varun Haresh Jashnani	Ms. Aparna Wagle, Advocate i/b. Alliance Law	SEBI	Mr. Mustafa Doctor, Senior Advocate i/b. The Law Point	Admission Disposal	05.03.2021	<u>DIAGEOUPSI</u>
	251/2020	Poonam Haresh Jashnani						

	252/2020	Haresh P. Jashnani						
	255/2020	Haresh P. Jashnani & Ors.						
<u>AT 12.40 P.M.</u>								
18.	A.No. 318/2020	R.K. Stockholding	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	NSEIL	Mr. Sachin Chandarana, Advocate i/b MKA & Co.	Admission Disposal	11.03.2021	<u>DISPROPORTIONALITY</u>
<u>AT 12.45 P.M.</u>								
19.	426/2020	Powerhouse Fitness Ltd.	Mr. Saurabh Bachhawat, Advocate i/b. Mr. Harsh Kesharia, Advocate	SEBI	Ms. Rashi Dalmia, Advocate i/b. ELP	Admission Disposal	17.03.2021	<u>DELAYEDSCNSAST</u>
<u>AT 12.55 P.M.</u>								
20.	472/2020	S. N. Sharma	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates	SEBI	Mr. Chander Uday Singh, Senior Advocate i/b. K. Ashar & Co.	Admission Disposal	22.03.2021	<u>MPSGDR</u>
<u>AT 1.00 P.M.</u>								
21.	MA.No. 74/2021 (Stay App.) A.No. 71/2021	Krishna Kumar Periwal	Mr. Aditya Bhansali, Advocate i/b	SEBI & Ors.	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission Disposal	18.03.2021	<u>SCORESPFUTP</u>

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